

CBI Vs Kheman Singh Verma etc.

Case No. 74/2019

06-08-2020

Present : Ms Bindu, Ld. PP for CBI.

Sh. Hitender Kapur, Sh.Rajesh Kumar, Ms.Vipasha Sharma and Sh. Dalip Singh advocates are present.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court.

This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz./RADC/202/E-7784-7871 dated 30-07-2020 issued by Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court of Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **09-09-2020**.

A copy of this order be also sent to the Computer Branch for uploading on the official website.



(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

06-08-2020

CBI Vs Kheman Singh Verma etc.

Case No. 72/2019

06-08-2020

Present : Ms Bindu, Ld. PP for CBI.

Sh. Hitender Kapur, Sh. Rajesh Kumar, Ms. Vipasha Sharma and Sh. Dalip Singh advocates are present.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court.

This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz./RADC/202/E-7784-7871 dated 30-07-2020 issued by Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court of Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **09-09-2020**.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

06-08-2020

CBI Vs Kheman Singh Verma etc.

Case No. 86/2019

06-08-2020

Present : Ms Bindu, Ld. PP for CBI.

Sh. Hitender Kapur, Sh.Rajesh Kumar, Ms.Vipasha Sharma and
Sh. Dalip Singh advocates are present.

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CISCO WEBEX hosted by Sh. Sudhir Kumar, Reader of this court.

This is a contested matter at the stage of prosecution evidence. In
view of the circular No. Power/Gaz./RADC/202/E-7784-7871 dated 30-07-2020
issued by Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC,
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Court of Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE
on **09-09-2020**.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

06-08-2020

CBI Vs Kheman Singh Verma etc.

Case No. 85/2019

06-08-2020

Present : Ms Bindu, Ld. PP for CBI.

Sh. Hitender Kapur, Sh.Rajesh Kumar, Ms.Vipasha Sharma and Sh. Dalip Singh advocates are present.

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This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz./RADC/202/E-7784-7871 dated 30-07-2020 issued by Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court of Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **09-09-2020**.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

06-08-2020

CBI Vs Kheman Singh Verma etc.

Case No. 76/2019

06-08-2020

Present : Ms Bindu, Ld. PP for CBI.

Sh. Hitender Kapur, Sh.Rajesh Kumar, Ms.Vipasha Sharma and Sh. Dalip Singh advocates are present.

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This is a contested matter at the stage of prosecution evidence. In view of the circular No. Power/Gaz./RADC/202/E-7784-7871 dated 30-07-2020 issued by Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi, pursuant to Order No. 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court of Delhi, evidence cannot be recorded. Accordingly, case is adjourned for PE on **09-09-2020**.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

06-08-2020

CBI Vs Kheman Singh Verma etc.

Case No. 87/2019

06-08-2020

Present : Ms Bindu, Ld. PP for CBI.

Sh. Hitender Kapur, Sh.Rajesh Kumar, Ms.Vipasha Sharma and
Sh. Dalip Singh advocates are present.

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(Vimal Kumar Yadav)

Special Judge (PC Act), CBI-01,
Rouse Avenue District Court, New Delhi

06-08-2020